

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
STARRED QUESTION NO- *75
TO BE ANSWERED ON- 12/12/2022

RESERVATION FOR STs IN TELANGANA

*75. DR. G. RANJITH REDDY:
SHRIMATI KAVITHA MALOTHU:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Union Government has received any proposal from the Government of Telangana for approving increased reservation for Scheduled Tribes (STs) to 10 per cent;
- (b) if so, the action taken by the Government in this regard;
- (c) whether the Government has sent the proposal to the President for approval; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF TRIBAL AFFAIRS
(SHRI ARJUN MUNDA)

(a) to (d): A statement is laid on the Table of the House.

**Statement referred to in reply to Part (a) to (d) of Lok Sabha Starred Question No. *75
for answer on 12.12.2022 regarding Reservation for STs in Telangana**

(a) & (b): Yes sir. A Bill namely, "The Telangana Backward Classes, Scheduled Caste and Scheduled Tribes (Reservation of seats in Educational Institutions and of Appointments or posts in the Services under the State) Bill, 2017" has been received in the Ministry of Home Affairs. It has been submitted by the Ministry of Home Affairs that the Bill may be processed after disposal of court cases on the subject of reservation pending in the Hon'ble Supreme Court of India.

(c): No sir.

(d): Does not arise in view of (a), (b) & (c) above.
